

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER
PRODUCTS' MEETING NO. 35/08 HELD ON 02.01.2008 UNDER CHAIRMANSHIP
OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **35/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **02.01.2008** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Ishwar Singh, Dy. DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Advisor, DIPP

2. Committee confirmed minutes of NC Meetings No. 32/08 held on 05.12.2007 and 34/08 held on 26.12.2007.

3.1 Committee, after deliberations, approved following cases:

PART – M (MANUAL APPLICATIONS)

3.1.1	Case No. M-308	BOSTIK INDIA LTD.	HQ F. No. 01/82/050/266/AM07/DES-VII	Status: Approved
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0710045083 Dated 24.05.2006	RLA F. No. 07/24/040/100/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	Polyurethane Adhesive – 17% Solid	17200 kg
Sl.No.	IMPORT ITEM	Qty
1.	Polyurethane Resin	2924 kg
2.	Fumed Silica	172 kg
3.	Toluene	3612 kg
4.	Acetone	4472 kg
5.	Ethyl Acetate	3096 kg
6.	Methyl Ethyl Ketone	3612 kg

Decision: With D/o C&PC OM No. 46011/83/2004-PC.II dated 03.06.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PU Adhesive (Solid Content 17 +/- 1% Grade 1732/1802)	1 kg	1. Polyurethane	0.1634 kg
		2. Fumed Silica	0.0100 kg
		3. Ethyl Acetate	0.1667 kg

		4. Methyl Ethyl Ketone	0.2350 kg
		5. Acetone	0.3018 kg
		6. Toluene	0.1514 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.2	Case No. M-310	VEE KAY VIKRAM & CO. LTD.	HQ F. No. 01/83/162/729/AM07/DES-VII	Status: Approved
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0810029286 Dated 02.06.2003	RLA F. No. 08/81/042/12/AM04	

Application: Request is for review of adhoc norms fixed by NC in its Meeting No. 40/07 dated 17.01.2007 (M-476).

Decision: With D/o C&PC OM No. 46011/74/2007-PC.II dated 05.07.2007, following adhoc norms are **approved** in supersession of earlier norms fixed by NC:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Pigs	68 Nos.	1. Polyurethane Pre-Polymer	3,492 kg
Polyurethane Cups	141 Nos.	2. Curative (Additive)	388 kg
OD Sealing Disc, OD Support Disc & Fastners	One Set (Total weight of PU Content-3880 kg)		

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

3	Case No.:6/50/85-ALC3/2005	Party Name:GKB RX LENS PVT LTD	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Approved
	HQ File :01/85/050/00261/AM06/	RLA File : 02/24/040/00180/AM06/	Lic.No/Date:0210086743 01.03.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- Ophthalmic Lenses	27000.000	Pair	12309020.00	286256.00 US\$
			Total	12,309,020.00	286,256.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Spectacle Lenses (Semi-Finished), Lens Coating Materials,Smoothing/Polishing Pads, Surface Saver Tape, Polishing Slurry/Powder	30000.000	Pair	10794000.00	239080.00 US\$
			Total	10,794,000.00	239,080.00

Decision: With D/o C&PC OM No. 46011/42/2007-PC.II dated 27.11.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Ophthalmic Lenses	1 Pair	1. Relevant Spectacle Lenses (Semi Finished)	1.08 Pair
		2. Consumable for Lens Making	
		a) Smoothing Pad	0.0104 Roll (1 Roll=250 pcs)
		b) Polishing Pad	0.0178 Roll (1 Roll=200 pcs)
		c) Surface Saver Tape	0.0064 Roll (1 Roll=35 Mtrs)
		d) Polishing Compound	0.0034 Gallon
		e) Blocking Alloy	0.0008 kg
		3. Consumable for Hard Coating	
		a) Tintable Varnish	0.0104 kg
		b) Non Tintable Varnish	0.0101 kg

	c)	Cleaning Agent	0.0103 kg
	d)	Primer	0.0030 kg
	e)	Stripper	0.0012 kg
	4. Consumable for Multi Coating		
	a)	Silicon Dioxide Granules	0.0003 Pack (1 Pack=1kg)
	b)	Hydrophobic Tablets	0.0003 Pack (1 Pack=100 pcs)
	c)	Quartz Crystal	0.0053 Pack (1 Pack=10 pcs)
	d)	Zirconium Dioxide	0.0005 Pack (1 Pack=250 gms)
N.B.: These norms are for the above advance authorization. The lower quantity of raw-materials/consumables may be allowed against above advance authorization either as applied by the firm or as allowed above.			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:6/32/83-ALC1/2006	Party Name:UNIVERSAL FORME INDIA PVT. LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Approved		
HQ File : 01/83/050/00672/AM07/	RLA File : 04/24/040/00229/AM07/	Lic.No/Date:04100842 51 14.09.2006	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- MWS 5 CLOSED CELL PVC FOAM – SOFT (6 X 10M ROLLS) 4.8X25MMX60M (EACH PACK CONTAINS 6 NOS.)	625.000	Pac ks	774225.00	16650.00 US\$
2	62/0- MWS 6 CLOSED CELL PVC FOAM –	560.000	Pac ks	979885.20	21072.80 US\$

	MEDIUM (6 X 10M ROLLS) 4.8X25MMX60M (EACH PACK CONTAINS 6 NOS.)				
3	62/0- MWS 7 CLOSED CELL PVC FORAM – HARD (6 X 10M ROLLS) 4.8X25MMX60M (EACH PACK CONTAINS 6 NOS.)	360.000	Pac ks	855916.20	18406.80 US\$
			Tota l	2,610,026. 40	56,129.60
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	V710 BLACK	843.180	Met er	316243.09	6728.58 US\$
2	V1510 BLACK	758.860	Met er	488629.95	10396.38 US\$
3	V2510 BLACK	493.860	Met er	463299.94	9857.45 US\$
			Tota l	1,268,172.98	26,982.41
Decision: With D/o C&PC OM No. 46011/105/2007-PC.II dated 29.10.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Light/Medium/Hard Closed Cell PVC Foam Adhesive Tape (Thickness x width x length = 4.8 mm x 25 mm x 10 Meter)		1 Sq. Meter	Light/Medium/Hard Closed Cell PVC Foam Adhesive Tape (V710/1510/2510) (Thickness x width x length = 4.8 mm x 1.447 mm x 10.6 Meter)		1.10 Sq. Meter
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

21	Case No.:957/21/82- ALC4/2007	Party Name:GKB RX LENS PVT LTD	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Ca se Approved
	HQ File : 01/82/050/01822/AM07/	RLA File : 02/24/040/00309/AM07/	Lic.No/Date:02100978 39 06.02.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0-OPHTHALMIC LENSES	40500.000	Pair	2284200.00	48600.00 US\$
			Total	2,284,200.00	48,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NON TINTABLE VARNISH ST11TN-8H	72.000	K.G	512887.00	10912.50 US\$
2	NON TINTABLE VARNISH (1.52 – 72 – NT) WITH DRY ICE PACKAGING	9.000	K.G	188487.00	4010.34 US\$
3	TINTABLE VARNISH	60.000	K.G	427406.00	9093.75 US\$
4	PRIMER 110-01-PR	45.000	K.G	574075.00	12214.36 US\$
5	CLEANING AGENT LC-01	30.000	K.G	42057.00	894.82 US\$
6	CLEANING AGENT LC-56	30.000	K.G	42057.00	894.82 US\$
7	CLEANING AGENT LC-40 WITH FIBREBOARD BOX	30.000	K.G	48470.00	1031.28 US\$
8	CLEANING AGENT LC-OH	15.000	K.G	21028.00	447.41 US\$
9	STRIPPER LC-31	24.000	K.G	71497.00	1521.20 US\$
			Total	1,927,964.00	41,020.48

Decision: With D/o C&PC OM No. 46011/42/2007-PC.II dated 27.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Ophthalmic Lenses	1 Pair	1. Relevant Spectacle Lenses (Semi Finished)	1.08 Pair
		2. Consumable for Lens	

		Making			
		a)	Smoothing Pad		
		b)	Polishing Pad	0.0178 Roll (1 Roll=200 pcs)	
		c)	Surface Saver Tape	0.0064 Roll (1 Roll=35 Mtrs)	
		d)	Polishing Compound	0.0034 Gallon	
		e)	Blocking Alloy	0.0008 kg	
		3. Consumable for Hard Coating			
		a)	Tintable Varnish		
		b)	Non Tintable Varnish	0.0101 kg	
		c)	Cleaning Agent	0.0103 kg	
		d)	Primer	0.0030 kg	
		e)	Stripper	0.0012 kg	
		4. Consumable for Multi Coating			
		a)	Silicon Dioxide Granules		
		b)	Hydrophobic Tablets	0.0003 Pack (1 Pack=100 pcs)	
		c)	Quartz Crystal	0.0053 Pack (1 Pack=10 pcs)	
		d)	Zirconium Dioxide	0.0005 Pack (1 Pack=250 gms)	
		N.B.: These norms are for the above advance authorization. The lower quantity of raw-materials/consumables may be allowed against above advance authorization either as applied by the firm or as allowed above.			
		RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

32	Case No.: 19/2/87- ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status: Case Approved
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HQ File : 01/87/050/01083/AM07/	RLA File : 03/95/040/01494/AM07/	Lic.No/Date:03104221 00 06.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Additive Masterbatch (Modified LLDPE compound) Total Qty. 100MT PPA-MB-10	100000.000	K.G	24007250.00	545000.00 US\$
			Total	24,007,250.00	545,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Viton freeflow	10300.000	K.G	9573330.00	215373.00 US\$
2	Linear low density polyethylene (LLDPE)	92700.000	K.G	5768721.00	129780.00 US\$
			Total	15,342,051.00	345,153.00
Decision: With D/o C&PC OM No. 46011/72/2007-PC.II dated 05.10.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Additive Master Batch (Modified LLDPE Compound containing 90% LLDPE, and 10% Viton Fluoroelastomer)		1 kg	1. LLDPE Granules		0.909 kg
			2. Relevant Viton Fluoroelastomer		0.101 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

33	Case No.:10/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Approved
	HQ File : 01/87/050/01108/AM07/	RLA File : 03/94/040/01317/AM07/	Lic.No/Date:03104231 70 14.03.2007	Defer Date:

Decision: Case is already **approved** in NC Meeting No. 34/08 dated 26.12.2007.

Case No.:7/24/87-ALC1/2007		Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD		Meet No/Date:35/87-ALC1/2007 02.01.2008		Status:Case Approved	
HQ File : 01/87/050/00025/AM08/		RLA File : 03/95/040/00030/AM08/		Lic.No/Date:03104267 97 16.04.2007		Defer Date:02.01.2008	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)		FOB (Currency)	
1	62/0- RUBBER COMPOUNDED SHEETS OF EPDM RUBBER	150000.000	K.G	12825000.00		285000.00 US\$	
			Total	12,825,000.00		285,000.00	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	SYNTHETIC RUBBER EPDM	825000.000	K.G	8538750.00		189750.00 US\$	
2	NATURAL RUBBER	13500.000	K.G	1154250.00		25650.00 US\$	
3	ZINC OXIDE	3150.000	K.G	311850.00		6930.00 US\$	
4	CARBON BLACK	6000.000	K.G	202500.00		4500.00 US\$	
5	RUBBER CHEMICALS : -ANTIOXIDANT / ACCELARATOR / PEPTIZER	3600.000	K.G	486000.00		10800.00 US\$	
6	STEARIC ACID	1500.000	K.G	47250.00		1050.00 US\$	
7	PROCESSING ADDITIVES LIKE :-- STRUCTOL 222 / ULTRALOOP - 220 / A-44	2250.000	K.G	151875.00		3375.00 US\$	
8	RUBBER PROCESSING OIL	4050.000	K.G	218700.00		4860.00 US\$	

			Total	11,111,175.00	246,915.00
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Decision: With DIPP dated 02.01.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Compounded Sheets of EPDM Rubber containing Min. 50% EPDM	150000 kg	1. Synthetic Rubber EPDM	825000 kg
		2. Natural Rubber	13500 kg
		3. Zinc Oxide	3150 kg
		4. Carbon Black	6000 kg
		5. Rubber Chemicals : Antioxidant / Accelerator / Peptizer	3600 kg
		6. Stearic Acid	1500 kg
		7. Processing Additives like :-- Structol 222 /Ultraloop - 220/ A-44	2250 kg
		8. Rubber Processing Oil	4050 kg

Note: 1) Import Item No. 5 will be allowed with value cap up to 7% of FOB Value; and
2) Import Items No. 6, 7, and 8 together will be allowed with value cap up to 5% of FOB Value.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

63	Case No.:97/24/87-ALC1/2007	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Approved
	HQ File : 01/87/050/00122/AM08/	RLA File : 32/24/040/00007/AM08/	Lic.No/Date:32100354 46 23.05.2007	Defer Date:02.01.2008
	Decision: Case is already approved in NC Meeting No. 34/08 dated 26.12.2007.			

71	Case No.:12/18/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Approved
	HQ File : 01/87/050/00199/AM08/	RLA File : 02/24/040/00107/AM08/	Lic.No/Date:02101021 30 04.07.2007	Defer Date:02.01.2008

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC RIGID COMPOUND	1000.000	M.T	46500000.00	0.00 US\$
			Total	46,500,000.00	0.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN	981.800	M.T	41260145.00	1006345.00 US\$
2	PVC STABLIZERS	33.400	M.T	1027050.00	25050.00 US\$
3	LUBRICANT	11.700	M.T	215865.00	5265.00 US\$
4	FLOW PROMOTOR	41.400	M.T	721395.00	17595.00 US\$
5	IMPECT MODIFIER	41.400	M.T	848700.00	20700.00 US\$
6	FILLER(CALCIUM CARBONATE)	41.400	M.T	339480.00	8280.00 US\$
7	COLOURING PIGMENT	0.015	M.T	338.00	8.00 US\$
			Total	44,412,973.00	1,083,243.00

Decision: With D/o C&PC OM No. 46011/29/2006-PC.II dated 06.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Rigid Compound (Well Casing/Screen Pipe Grade)	1 kg	1. PVC Resin	0.9629 kg
		2. Stabilizer	0.0020 kg
		3. Lubricant	0.0010 kg
		4. Flow Promoter	0.0031 kg
		5. Impact Modifier	0.0034 kg
		6. Filler (Calcium Carbonate)	0.0406 kg
		7. Colouring Pigment	0.0002 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ALC1/2007	INDUSTRIES LIMITED,	ALC1/2007 02.01.2008	Approved
HQ File : 01/87/050/00347/AM08/	RLA File : 03/94/040/00475/AM08/	Lic.No/Date:03104419 11 05.09.2007	Defer Date:02.01.200 8
Decision: Case is already approved in NC Meeting No. 34/08 dated 26.12.2007.			

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Case No.:17/35/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Approved		
HQ File : 01/87/050/00514/AM08/	RLA File : 34/24/040/00178/AM08/	Lic.No/Date:34100201 48 27.11.2007	Defer Date:02.01.2008		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	360000.000	K.G	23754100.00	605200.00 US\$
			Total	23,754,100.00	605,200.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	ETHYLENE VINYL ACETATE (EVA) (RAW MATERIAL)	106560.000	K.G	10456200.00	266400.00 US\$
2	ALUMINIUM HYDROXIDE (RAW MATERIAL)	221040.000	K.G	9543402.00	243144.00 US\$
3	MODIFIED LLDPE (RAW MATERIAL)	22680.000	K.G	2670570.00	68040.00 US\$
			Total	22,670,172.00	577,584.00
Decision: With D/o C&PC OM No. 46011/27/2005-PC.II dated 27.06.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Zero Halogen Flame Retardant Compound		1 kg	1. Ethylene Vinyl Acetate		0.296 kg
			2. Aluminium Hydroxide		0.614 kg
			3. Modified LLDPE		0.063 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.2. Following applications were deferred due to non-receipt of reply/examination of reply from original applicant to deficiency letters mentioned herewith:

PART – A (MANUAL APPLICATION)

3.2.1	Case No. A-469	AMIA TILT FIBERGLASS	HQ F. No. 01/87/050/465/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 1710001748 Dated 03.09.2007	RLA F. No. 17/24/040/53/AM08	

Application: Request is for fixation of adhoc norms.

Position: D/L No. 46011/72/2004-PC.II dated 04.12.2007 by D/o C&PC.

3.2.2	Case No. A-471	VEM TECHNOLOGIES	HQ F. No. 01/81/162/563/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0910029346 Dated 14.02.2007	RLA F. No. 09/21/040/464/AM07	

Application: Request is for fixation of adhoc norms.

Position: D/L No. 46011/101/2007-PC.II dated 12/20.12.2007 by D/o C&PC.

3.2.3	Case No. A-475	SHIVALIK INDUSTRIES	HQ F. No. 01/87/050/467/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0810067701 Dated 10.10.2007	RLA F. No. 08/24/040/114/AM08	

Application: Request is for fixation of adhoc norms.

Position: D/L No. 46011/64/2007-PC.II dated 12/20.12.2007 by D/o C&PC.

3.2.4	Case No. A-479	HI-TECH ELASTOMERS	HQ F. No. 01/80/162/874/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0810066719 Dated 21.08.2007	RLA F. No. 08/24/040/177/AM08	

Application: Request is for fixation of adhoc norms.

Position: With DIPP dated 002.01.2008, following information is to be called for from firm:

i) Net Weight of each export product;

- ii) Nett Content of Rubber Compound, Nylon Fabric & Metal in each of Export Product;
- iii) Details of indigenous input along with their quantity required to manufacture each of export products;
- iv) Wastage at each stage of manufacture & justification for the same;
- v) Material of Chain to be imported;
- vi) Form of Steel to be imported whether Billet or Sheet etc.

ONLINE CASES

9	Case No.:14/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/80/050/00798/AM07/	RLA File : 25/24/040/00013/AM07/	Lic.No/Date:25100017 61 18.10.2006	Defer Date:06.02.2008
	Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 issued by D/o C&PC.			

10	Case No.:15/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/80/050/00799/AM07/	RLA File : 25/24/040/00014/AM07/	Lic.No/Date:25100017 62 18.10.2006	Defer Date:06.02.2008
	Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 issued by D/o C&PC.			

31	Case No.:1/17/87-ALC1/2007	Party Name:STYLO TABLEWARES	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01074/AM07/	RLA File : 24/24/040/00034/AM07/	Lic.No/Date:24100185 21 02.03.2007	Defer Date:06.02.2008
	Position: D/L No. 46011/120/2006-PC.II dated 13.8.2007 issued by D/o C&PC, reminder to be issued by DGFT.			

44	Case No.:8/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/85/050/00005/AM08/	RLA File : 03/95/040/01318/AM07/	Lic.No/Date:03104257 08 05.04.2007	Defer Date:06.02.2008
	Position: D/L No. 46011/61/2007-PC.II dated 3.7.2007 issued by D/o C&PC, reminder issued by DGFT.			

45	Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/85/050/00004/AM08/	RLA File : 03/95/040/01281/AM07/	Lic.No/Date:03104257 03 05.04.2007	Defer Date:06.02.200 8
	Position: D/L No. 46011/61/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder issued by DGFT.			

47	Case No.:1/13/87-ALC1/2007	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00011/AM08/	RLA File : 05/24/040/01034/AM07/	Lic.No/Date:05102022 20 09.04.2007	Defer Date:06.02.200 8
	Position: D/L No. 46011/88/2007-PC.II dated 20.7.2007 issued by D/o C&PC.			

53	Case No.:21/8/80-ALC2/2007	Party Name:AUM IMPEX	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/80/050/00051/AM08/	RLA File : 03/94/040/01487/AM07/	Lic.No/Date:03104275 72 23.04.2007	Defer Date:06.02.200 8
	Position: D/L No. 46011/117/2007-PC.II dated 26.09.2007 issued by D/o C&PC.			

66	Case No.:4/18/87-ALC1/2007	Party Name:FARCOM CABLESYSTEMS PRIVATE LIMITED,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00158/AM08/	RLA File : 07/24/040/00894/AM07/	Lic.No/Date:07100521 69 25.06.2007	Defer Date:06.02.200 8
	Position: D/L No. 46011/18/2007-PC.II dated 01.10.2007 by D/o C&PC.			

67	Case No.:5/18/87-ALC1/2007	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00159/AM08/	RLA File : 07/24/040/00218/AM08/	Lic.No/Date:07100521 75 25.06.2007	Defer Date:06.02.200 8
	Position: D/L No. 46011/18/2007-PC.II dated 01.10.2007 by D/o C&PC.			

69	Case No.:9/18/87-ALC1/2007	Party Name:HIGH TECHNOLOGY PLASTICS (INDIA) PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
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HQ File : 01/87/050/00188/AM08/	RLA File : 31/24/040/00101/AM08/	Lic.No/Date:31100296 82 28.06.2007	Defer Date:06.02.2008
Position: D/L No. 46011/94/2003-PC.II dated 13.8.2007 by D/o C&PC, reminder to be issued by DGFT.			

77	Case No.:1942/26/81-ALC2/2007	Party Name:THE WEST COAST PAPER MILLS LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/81/050/00280/AM08/	RLA File : 07/24/040/00372/AM08/	Lic.No/Date:07100530 54 27.08.2007	Defer Date:06.02.2008
	Position: D/L No. 46011/137/2007-PC.II dated 12/20.07.2007 issued by D/o C&PC.			

3.3. Following applications were deferred due to non-receipt of technical comments:

PART – A (MANUAL APPLICATION)

3.3.1	Case No. A-466	SHAKUN POLYMER LTD.	HQ F. No. 01/87/050/484/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 3410019597 Dated 10.09.2007	RLA F. No. 34/24/040/117/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.2	Case No. A-467	RUSHIL DÉCOR. PVT. LTD.	HQ F. No. 01/87/050/468/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0810067812 Dated 15.10.2007	RLA F. No. 08/24/040/178/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.3	Case No. A-468	RUSHIL DÉCOR. PVT. LTD.	HQ F. No. 01/87/050/469/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0810067810 Dated 15.10.2007	RLA F. No. 08/24/040/177/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.4	Case No. A-470	PUNEET RESINS LTD.	HQ F. No. 01/83/050/1426/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0310443384 Dated 17.09.2007	RLA F. No. 03/95/040/588/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.5	Case No. A-472	INTERNATIONAL CONVEYORS LTD.	HQ F. No. 01/87/050/466/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0310445425 Dated 08.10.2007	RLA F. No. 03/94/040/686/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.6	Case No. A-473	T.K.H. PLASTICS PVT. LTD.	HQ F. No. 01/87/050/470/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0910031191 Dated 24.08.2007	RLA F. No. 09/24/040/175/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.7	Case No. A-474	SHIVALIK INDUSTRIES	HQ F. No. 01/87/050/462/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0810067371 Dated 25.09.2007	RLA F. No. 08/24/040/51/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.8	Case No. A-476	S.P. SINHA & CO.	HQ F. No. 01/87/050/463/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0210104078 Dated 18.09.2007	RLA F. No. 02/24/040/134/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.9	Case No. A-477	POLY MEDICURE LTD.	HQ F. No. 01/87/050/461/AM08/DES-VII	Status: Deferred
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	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0510208951 Dated 13.09.2007	RLA F. No. 05/24/040/478/AM08	
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Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.10	Case No. A-478	POLY MEDICURE LTD.	HQ F. No. 01/87/050/482/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0510208355 Dated 30.08.2007	RLA F. No. 05/24/040/391/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

3.3.11	Case No. A-480	FLEX INDUSTRIES LTD.	HQ F. No. 01/87/162/1117/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0510179202 Dated 22.03.2006	RLA F. No. 05/24/039/4/AM08	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

PART – M (REPRESENTATIONS)

3.3.12	Case No. M-309	FUTURA FIBRES	HQ F. No. 01/87/050/328/AM05/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0410058346 Dated 15.06.2004	RLA F. No. 04/24/040/224/AM04	

Application: Request is for change in description of export product from ‘Master Batch of Polyurethane Terephthalate Chips containing 30% Carbon Black’ recorded in NC minutes to ‘**30% Black Master Batch Chips**’ as per their application.

Position: Comments are awaited from D/o C&PC.

3.3.13	Case No. M-311	HENKEL CAC PVT. LTD.	HQ F. No. 01/87/050/962/AM07/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0310416380 Dated 18.01.2007	RLA F. No. 03/94/040/1066/AM07	

Application: Request is for change in description of export product from ‘Polyurethane Resin containing 100% Resin & Polyester Resin containing 100% Resin’ recorded in NC minutes to ‘**Prepared Adhesives Based on plastics (two component laminating adhesives) Adhesive (Polyurethane resin containing 100% resin) and Additive (Polyester Resin containing 100% Resin)**’ as per their application.

Position: Comments are awaited from D/o C&PC.

3.3.14	Case No. M-312	MAX INDIA LTD.	HQ F. No. 01/87/162/104/AM08/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 2210001904 Dated 23.04.2003	RLA F. No. 22/80/040/109/AM03	

Application: Request from JDGFT, Chandigarh for clarification on description of imported item.

Position: Comments are awaited from D/o C&PC.

3.3.15	Case No. M-313	THE ELECTRO MEDICAL & ALLIED INDUSTRIES LTD.	HQ F. No. 01/87/050/18/AM06/DES-VII 01/87/050/656/AM07/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0210077113 Dated 05.04.2005 Adv. Lic. No. 0210094706 Dated 26.10.2006	RLA F. No. 02/24/040/5/AM06 RLA F. No. 02/24/040/207/AM07	

Application: Request is for acceptance of CA certificate in place of Central Excise data.

Position: Deferred

3.3.16	Case No. M-314	UFLEX LIMITED	HQ F. No. 01/87/050/593/AM07/DES-VII	Status: Deferred
	NC No.: 35/08 Dated:02.01.2008	Adv. Lic. No. 0510191955 Dated 29.09.2006	RLA F. No. 05/24/040/510/AM07	

Application: Request is for fixation of adhoc norms.

Position: Comments are awaited from D/o C&PC.

ONLINE CASES

2	Case No.:613/24/87-ALC1/2007	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00947/AM07/	RLA File : 04/24/040/00487/AM06/	Lic.No/Date:0410077290 23.12.2005	Defer Date:06.02.2008
Position: Comments are awaited from D/o C&PC.				

7	Case No.:430/24/87-ALC1/2007	Party Name:RISHRAJ FILAMENTS LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00625/AM07/	RLA File : 03/95/040/00806/AM07/	Lic.No/Date:0310403900 12.10.2006	Defer Date:06.02.2008
Position: Comments are awaited from D/o C&PC.				

26	Case No.: 13/2/80-ALC2/2007	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/80/050/01393/AM07/	RLA File : 03/94/040/01255/AM07/	Lic.No/Date:0310420738 23.02.2007	Defer Date:06.02.2008
Position: Comments are awaited from D/o C&PC.				

29	Case No.: 886/21/82-ALC4/2007	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/82/050/01719/AM07/	RLA File : 05/24/040/00985/AM07/	Lic.No/Date:0510200203 28.02.2007	Defer Date:06.02.2008
Position: Comments are awaited from D/o C&PC.				

36	Case No.: 798/24/87-ALC1/2007	Party Name:RISHRAJ FILAMENTS LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/01147/AM07/	RLA File : 03/95/040/01572/AM07/	Lic.No/Date:0310424460 27.03.2007	Defer Date:06.02.2008
Position: Comments are awaited from D/o C&PC.				

37	Case No.: 799/24/87-ALC1/2007	Party Name:RISHRAJ FILAMENTS LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/01148/AM07/	RLA File : 03/95/040/01262/AM07/	Lic.No/Date:0310424461 27.03.2007	Defer Date:06.02.2008
Position: Comments are awaited from D/o C&PC.				

41	Case No.: 20/8/87-ALC1/2007	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/01161/AM07/	RLA File : 03/95/040/01132/AM07/	Lic.No/Date:0310425050 29.03.2007	Defer Date:06.02.2008
Position: Comments are awaited from D/o C&PC.				

42	Case No.: 1/18/87-ALC1/2007	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00008/AM08/	RLA File : 05/24/040/01079/AM07/	Lic.No/Date:0510202035 02.04.2007	Defer Date:06.02.2008
Position: Comments are awaited from DIPP.				

58	Case No.: 7/13/87-	Party Name:BLS	Meet No/Date:35/87-	Status: Case
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	ALC1/2007	POLYMERS LTD.	ALC1/2007 02.01.2008	Deferred
	HQ File : 01/87/050/00081/AM08/	RLA File : 05/24/040/00009/AM08/	Lic.No/Date:0510203281 04.05.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

64	Case No.:20/12/87- ALC1/2007	Party Name:METALIKA PRODUCTS (I) PVT. LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00135/AM08/	RLA File : 31/24/040/00067/AM08/	Lic.No/Date:3110029376 31.05.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

75	Case No.:32/22/80- ALC2/2007	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/80/050/00359/AM08/	RLA File : 03/94/040/00452/AM08/	Lic.No/Date:0310438668 07.08.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

110	Case No.:68/28/80- ALC2/2007	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/80/050/00468/AM08/	RLA File : 05/24/040/00493/AM08/	Lic.No/Date:0510209740 28.09.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

117	Case No.:1/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00498/AM08/	RLA File : 04/24/040/00199/AM08/	Lic.No/Date:0410092133 19.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

118	Case No.:2/35/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00499/AM08/	RLA File : 04/24/040/00267/AM08/	Lic.No/Date:0410092134 19.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

119	Case No.:3/35/87- ALC1/2007	Party Name:NARENDRA POLY-PLAST	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
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	HQ File : 01/87/050/00500/AM08/	RLA File : 03/95/040/00806/AM08/	Lic.No/Date:0310450601 19.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

120	Case No.:4/35/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00501/AM08/	RLA File : 04/24/040/00141/AM08/	Lic.No/Date:0410092136 19.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

121	Case No.:5/35/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00502/AM08/	RLA File : 04/24/040/00127/AM08/	Lic.No/Date:0410092140 19.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

122	Case No.:6/35/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00503/AM08/	RLA File : 04/24/040/00142/AM08/	Lic.No/Date:0410092141 19.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

123	Case No.:7/35/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00504/AM08/	RLA File : 04/24/040/00026/AM08/	Lic.No/Date:0410092142 19.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

124	Case No.:8/35/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00505/AM08/	RLA File : 04/24/040/00185/AM08/	Lic.No/Date:0410092144 19.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

125	Case No.:9/35/87-ALC1/2007	Party Name:DEVI POLYMERS PRIVATE LIMITED,	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00506/AM08/	RLA File : 04/24/040/00242/AM08/	Lic.No/Date:0410092149 19.11.2007	Defer Date:06.02.2008

	Position: Comments are awaited from D/o C&PC.		
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126	Case No.:10/35/87-ALC1/2007	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00507/AM08/	RLA File : 03/95/040/00802/AM08/	Lic.No/Date:0310450750 20.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

127	Case No.:11/35/87-ALC1/2007	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00508/AM08/	RLA File : 03/94/040/00861/AM08/	Lic.No/Date:0310450796 20.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

128	Case No.:12/35/87-ALC1/2007	Party Name:K.R.T. POLYMERS,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00509/AM08/	RLA File : 32/24/040/00054/AM08/	Lic.No/Date:3210036709 20.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

129	Case No.:13/35/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00510/AM08/	RLA File : 31/24/040/00092/AM08/	Lic.No/Date:3110031625 20.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

130	Case No.:14/35/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00511/AM08/	RLA File : 03/95/040/00803/AM08/	Lic.No/Date:0310450936 21.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

131	Case No.:15/35/87-ALC1/2007	Party Name:PRAGATI GLASS PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00512/AM08/	RLA File : 03/95/040/00827/AM08/	Lic.No/Date:0310451028 21.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

132	Case No.:16/35/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00513/AM08/	RLA File : 03/95/040/00804/AM08/	Lic.No/Date:0310451149 22.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

133	Case No.:20/35/87-ALC1/2007	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00517/AM08/	RLA File : 03/94/040/00849/AM08/	Lic.No/Date:0310451374 23.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

135	Case No.:21/35/87-ALC1/2007	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00518/AM08/	RLA File : 03/94/040/00848/AM08/	Lic.No/Date:0310451593 27.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

136	Case No.:22/35/87-ALC1/2007	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00519/AM08/	RLA File : 03/95/040/00847/AM08/	Lic.No/Date:0310451652 27.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

137	Case No.:18/35/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00515/AM08/	RLA File : 34/24/040/00179/AM08/	Lic.No/Date:3410020154 28.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

138	Case No.:19/35/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00516/AM08/	RLA File : 04/24/040/00090/AM08/	Lic.No/Date:0410092395 29.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

139	Case No.:27/35/87-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:35/87-ALC1/2007	Status:Case Deferred
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			02.01.2008	
	HQ File : 01/87/050/00524/AM08/	RLA File : 03/94/040/00898/AM08/	Lic.No/Date:0310452038 29.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

140	Case No.:23/35/87-ALC1/2007	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00520/AM08/	RLA File : 02/24/040/00229/AM08/	Lic.No/Date:0210106718 30.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

141	Case No.:24/35/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00521/AM08/	RLA File : 34/24/040/00143/AM08/	Lic.No/Date:3410020199 30.11.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

142	Case No.:25/35/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00522/AM08/	RLA File : 03/95/040/00866/AM08/	Lic.No/Date:0310452331 03.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

143	Case No.:26/35/87-ALC1/2007	Party Name:CHIDAMBARAM FISHNETS PVT. LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00523/AM08/	RLA File : 04/24/040/00299/AM08/	Lic.No/Date:0410092464 03.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

144	Case No.:28/35/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00525/AM08/	RLA File : 02/24/040/00242/AM08/	Lic.No/Date:0210106770 04.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

145	Case No.:29/35/87-ALC1/2007	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File :	RLA File :	Lic.No/Date:3410020221	Defer

	01/87/050/00526/AM08/	34/24/040/00181/AM08/	04.12.2007	Date:06.02.2008
Position: Comments are awaited from D/o C&PC.				

146	Case No.:30/35/87-ALC1/2007	Party Name:MICROSPHERES (INDIA)	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00527/AM08/	RLA File : 03/95/040/00874/AM08/	Lic.No/Date:0310452498 04.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

147	Case No.:31/35/87-ALC1/2007	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00528/AM08/	RLA File : 03/95/040/00867/AM08/	Lic.No/Date:0310452551 04.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

148	Case No.:32/35/87-ALC1/2007	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00529/AM08/	RLA File : 03/94/040/00868/AM08/	Lic.No/Date:0310452623 04.12.2007	Defer Date:06.02.2008
	Position: Copy of application is to be sent to DIPP.			

149	Case No.:33/35/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00530/AM08/	RLA File : 03/95/040/00444/AM08/	Lic.No/Date:0310452659 05.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

150	Case No.:37/35/87-ALC1/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00534/AM08/	RLA File : 03/94/040/00906/AM08/	Lic.No/Date:0310452775 05.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

151	Case No.:35/35/87-ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00532/AM08/	RLA File : 08/24/040/00205/AM08/	Lic.No/Date:0810068839 06.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

152	Case No.: 34/35/87-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00531/AM08/	RLA File : 17/24/040/00108/AM08/	Lic.No/Date:1710001858 07.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

153	Case No.: 36/35/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00533/AM08/	RLA File : 34/24/040/00177/AM08/	Lic.No/Date:3410020257 07.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

154	Case No.: 38/35/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00535/AM08/	RLA File : 02/24/040/00245/AM08/	Lic.No/Date:0210106959 10.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

155	Case No.: 39/35/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00536/AM08/	RLA File : 03/95/040/00487/AM08/	Lic.No/Date:0310453290 10.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

156	Case No.: 40/35/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00537/AM08/	RLA File : 22/24/040/00054/AM08/	Lic.No/Date:2210007293 10.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

157	Case No.: 41/35/87-ALC1/2007	Party Name:RISHI PACKERS LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00538/AM08/	RLA File : 03/95/040/00420/AM08/	Lic.No/Date:0310453473 11.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

158	Case No.: 44/35/87-	Party Name:LAFFANS	Meet No/Date:35/87-	Status: Case
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	ALC1/2007	PETROCHEMICALS LTD.,	ALC1/2007 02.01.2008	Deferred
	HQ File : 01/87/050/00541/AM08/	RLA File : 03/95/040/00848/AM08/	Lic.No/Date:0310453667 12.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

159	Case No.:42/35/87- ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00539/AM08/	RLA File : 08/24/040/00214/AM08/	Lic.No/Date:0810068974 13.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

160	Case No.:43/35/87- ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00540/AM08/	RLA File : 34/24/040/00160/AM08/	Lic.No/Date:3410020333 13.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

161	Case No.:45/35/87- ALC1/2007	Party Name:FUNSKOOL (INDIA) LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00542/AM08/	RLA File : 04/24/040/00282/AM08/	Lic.No/Date:0410092701 14.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

162	Case No.:46/35/87- ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00543/AM08/	RLA File : 02/24/040/00254/AM08/	Lic.No/Date:0210107296 18.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

163	Case No.:47/35/87- ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00544/AM08/	RLA File : 31/24/040/00268/AM08/	Lic.No/Date:3110031970 18.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

164	Case No.:48/35/87- ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
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	HQ File : 01/87/050/00545/AM08/	RLA File : 31/24/040/00288/AM08/	Lic.No/Date:3110031971 18.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

165	Case No.:49/35/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00546/AM08/	RLA File : 06/81/040/00012/AM08/	Lic.No/Date:0610012660 18.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

166	Case No.:50/35/87-ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00547/AM08/	RLA File : 09/24/040/00415/AM08/	Lic.No/Date:0910032424 18.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

167	Case No.:51/35/87-ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00548/AM08/	RLA File : 09/24/040/00252/AM08/	Lic.No/Date:0910032430 19.12.2007	Defer Date:06.02.2008
	Position: Comments are awaited from D/o C&PC.			

3.4. Following cases were withdrawn as these were considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.

ONLINE CASES

1	Case No.:7/46/82-ALC1/2006	Party Name:FUTURA FIBRES	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/82/050/01418/AM04/	RLA File : 04/24/042/00020/AM04/	Lic.No/Date:04100526 46 04.02.2004	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			
4	Case No.:2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/85/050/00018/AM07/	RLA File : 04/24/040/00030/AM07/	Lic.No/Date:04100809 33 02.05.2006	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			
5	Case No.:77/23/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/82/050/00595/AM07/	RLA File : 02/24/040/00089/AM07/	Lic.No/Date:02100916 93 24.07.2006	Defer Date:06.02.2008

Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.

8	Case No.:3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/85/050/00145/AM07/	RLA File : 02/24/040/00197/AM07/	Lic.No/Date:02100944 38 17.10.2006	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

11	Case No.:1/37/80-ALC2/2006	Party Name:B.I.C. AUTO PVT.LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/80/050/00810/AM07/	RLA File : 05/24/040/00347/AM07/	Lic.No/Date:05101931 69 23.10.2006	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

12	Case No.:5/43/87-ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00716/AM07/	RLA File : 05/24/040/00539/AM07/	Lic.No/Date:05101939 87 08.11.2006	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

13	Case No.:8/41/82-ALC1/2006	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/82/050/01393/AM07/	RLA File : 05/24/040/00724/AM07/	Lic.No/Date:05101955 99 04.12.2006	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

14	Case No.:19/41/80-ALC2/2006	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/80/050/01023/AM07/	RLA File : 31/24/040/00292/AM07/	Lic.No/Date:31100274 62	Defer Date:06.02.2008

		06.12.2006	8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

15	Case No.:15/46/87-ALC1/2006	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00825/AM07/	RLA File : 03/94/040/00922/AM07/	Lic.No/Date:03104124 05 15.12.2006	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

16	Case No.:9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/80/050/01120/AM07/	RLA File : 17/24/040/00065/AM07/	Lic.No/Date:17100014 91 28.12.2006	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

17	Case No.:7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00892/AM07/	RLA File : 05/24/040/00799/AM07/	Lic.No/Date:05101976 80 11.01.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

18	Case No.:17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00909/AM07/	RLA File : 05/24/040/00862/AM07/	Lic.No/Date:05101980 61 18.01.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

19	Case No.:30/8/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00010/AM08/	RLA File : 22/24/040/00294/AM07/	Lic.No/Date:22100064 65	Defer Date:06.02.2008

		02.02.2007	8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

20	Case No.:12/49/81-ALC2/2006	Party Name:PCI LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/81/050/00888/AM07/	RLA File : 05/24/040/00860/AM07/	Lic.No/Date:05101989 06 05.02.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

22	Case No.:12/2/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01007/AM07/	RLA File : 04/24/040/00176/AM07/	Lic.No/Date:04100875 76 13.02.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

23	Case No.:15/49/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01008/AM07/	RLA File : 04/24/040/00250/AM07/	Lic.No/Date:04100875 77 13.02.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

24	Case No.:10/50/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01024/AM07/	RLA File : 04/24/040/00396/AM07/	Lic.No/Date:04100876 44 15.02.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

25	Case No.:2/6/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:35/87-ALC1/2007	Status:Case Deferred
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			02.01.2008	
	HQ File : 01/87/050/01038/AM07/	RLA File : 05/24/040/00935/AM07/	Lic.No/Date:05101997 45 20.02.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

27	Case No.:7/5/87- ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01054/AM07/	RLA File : 03/94/040/01319/AM07/	Lic.No/Date:03104207 35 23.02.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

28	Case No.:8/5/87- ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01055/AM07/	RLA File : 03/94/040/01142/AM07/	Lic.No/Date:03104207 36 23.02.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

30	Case No.:6/6/87- ALC1/2007	Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01075/AM07/	RLA File : 05/24/040/00991/AM07/	Lic.No/Date:05102003 50 02.03.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

34	Case No.:11/5/87- ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01109/AM07/	RLA File : 03/94/040/01315/AM07/	Lic.No/Date:03104231 73 14.03.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

35	Case No.:12/8/87-	Party Name:HASOLON	Meet No/Date:35/87-	Status:Case
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	ALC1/2007	NYLON PRODUCTS PVT. LTD.	ALC1/2007 02.01.2008	Deferred
	HQ File : 01/87/050/01127/AM07/	RLA File : 08/24/040/00366/AM07/	Lic.No/Date:08100638 16 22.03.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

38	Case No.:9/6/87- ALC1/2007	Party Name:RENATA PLASTICS	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01146/AM07/	RLA File : 31/24/040/00439/AM07/	Lic.No/Date:31100287 53 27.03.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

39	Case No.:15/8/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01150/AM07/	RLA File : 04/24/040/00490/AM07/	Lic.No/Date:04100886 19 28.03.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

40	Case No.:2/10/87- ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/01152/AM07/	RLA File : 05/24/040/01024/AM07/	Lic.No/Date:05102016 40 28.03.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

43	Case No.:23/8/87- ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00004/AM08/	RLA File : 31/24/040/00441/AM07/	Lic.No/Date:31100288 24 03.04.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

46	Case No.:27/8/87-	Party Name:COLOUR	Meet No/Date:35/87-	Status:Case
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	ALC1/2007	FLAIR POWDER COATINGS PVT.LTD	ALC1/2007 02.01.2008	Deferred
	HQ File : 01/87/050/00007/AM08/	RLA File : 31/24/040/00440/AM07/	Lic.No/Date:31100288 44 05.04.2007	Defer Date:06.02.2008
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

48	Case No.:32/8/87- ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00014/AM08/	RLA File : 03/95/040/01133/AM07/	Lic.No/Date:03104262 08 10.04.2007	Defer Date:06.02.2008
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

49	Case No.:3/10/87- ALC1/2007	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00022/AM08/	RLA File : 05/24/040/00027/AM08/	Lic.No/Date:05102024 47 12.04.2007	Defer Date:06.02.2008
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

51	Case No.:38/8/87- ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00030/AM08/	RLA File : 07/24/040/00040/AM08/	Lic.No/Date:07100513 13 18.04.2007	Defer Date:06.02.2008
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

52	Case No.:4/9/87- ALC1/2007	Party Name:ARC CHEMICALS PVT. LTD.,	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00031/AM08/	RLA File : 03/94/040/01346/AM07/	Lic.No/Date:03104272 67 19.04.2007	Defer Date:06.02.2008
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

54	Case No.:39/8/87-	Party Name:L M	Meet No/Date:35/87-	Status:Case
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	ALC1/2007	GLASFIBER (INDIA) PVT LTD	ALC1/2007 02.01.2008	Deferred
	HQ File : 01/87/050/00039/AM08/	RLA File : 07/24/040/00050/AM08/	Lic.No/Date:07100514 09 25.04.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

55	Case No.:6/10/87- ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00071/AM08/	RLA File : 34/24/040/00269/AM07/	Lic.No/Date:34100187 05 01.05.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

56	Case No.:3/12/87- ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00077/AM08/	RLA File : 05/24/040/00015/AM08/	Lic.No/Date:05102032 01 03.05.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

57	Case No.:41/8/87- ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00085/AM08/	RLA File : 02/24/040/00020/AM08/	Lic.No/Date:02101005 71 04.05.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

59	Case No.:1/23/87- ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00087/AM08/	RLA File : 09/24/040/00026/AM08/	Lic.No/Date:09100302 10 08.05.2007	Defer Date:06.02.200 8
Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.				

60	Case No.:8/10/87-	Party Name:DIVINE	Meet No/Date:35/87-	Status:Case
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	ALC1/2007	POLYMER PRODUCTS LIMITED	ALC1/2007 02.01.2008	Deferred
	HQ File : 01/87/050/00092/AM08/	RLA File : 03/94/040/00056/AM08/	Lic.No/Date:03104290 03 10.05.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

61	Case No.:9/10/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00093/AM08/	RLA File : 03/94/040/00071/AM08/	Lic.No/Date:03104290 04 10.05.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

62	Case No.:22/9/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00091/AM08/	RLA File : 03/94/040/00063/AM08/	Lic.No/Date:03104290 02 10.05.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

65	Case No.:3/18/87-ALC1/2007	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00139/AM08/	RLA File : 05/24/040/00033/AM08/	Lic.No/Date:05102045 02 05.06.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

68	Case No.:15/19/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00195/AM08/	RLA File : 03/95/040/00050/AM08/	Lic.No/Date:03104338 46 25.06.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

70	Case No.:2/22/87-	Party Name:MANAKSIA	Meet No/Date:35/87-	Status:Case
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	ALC1/2007	LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	ALC1/2007 02.01.2008	Deferred
	HQ File : 01/87/050/00194/AM08/	RLA File : 02/24/040/00094/AM08/	Lic.No/Date:02101020 69 02.07.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

72	Case No.:134/19/83- ALC1/2007	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/83/050/00848/AM08/	RLA File : 05/24/040/00282/AM08/	Lic.No/Date:05102066 36 23.07.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

73	Case No.:16/23/87- ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00269/AM08/	RLA File : 05/24/040/00359/AM08/	Lic.No/Date:05102071 63 03.08.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

74	Case No.:18/23/87- ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00275/AM08/	RLA File : 03/94/040/00342/AM08/	Lic.No/Date:03104382 33 03.08.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

76	Case No.:17/23/87- ALC1/2007	Party Name:BILCARE LIMITED	Meet No/Date:35/87- ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00287/AM08/	RLA File : 31/24/040/00139/AM08/	Lic.No/Date:31100302 92 10.08.2007	Defer Date:06.02.200 8
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

78	Case No.:1/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00340/AM08/	RLA File : 03/95/040/00525/AM08/	Lic.No/Date:03104410 74 28.08.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

79	Case No.:2/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00341/AM08/	RLA File : 03/95/040/00524/AM08/	Lic.No/Date:03104410 82 28.08.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

80	Case No.:3/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00342/AM08/	RLA File : 03/95/040/00523/AM08/	Lic.No/Date:03104410 94 28.08.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

82	Case No.:9/26/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00348/AM08/	RLA File : 02/24/040/00164/AM08/	Lic.No/Date:02101038 68 06.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

83	Case No.:13/26/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00352/AM08/	RLA File : 03/95/040/00185/AM08/	Lic.No/Date:03104419 68 06.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

84	Case No.:18/26/87-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00357/AM08/	RLA File : 17/24/040/00060/AM08/	Lic.No/Date:17100017 50 06.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

85	Case No.:19/26/87-ALC1/2007	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00358/AM08/	RLA File : 13/24/040/00013/AM08/	Lic.No/Date:13100250 10 07.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

86	Case No.:20/26/87-ALC1/2007	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00359/AM08/	RLA File : 03/95/040/00506/AM08/	Lic.No/Date:03104422 88 10.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

87	Case No.:21/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00360/AM08/	RLA File : 03/95/040/00514/AM08/	Lic.No/Date:03104422 93 10.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

88	Case No.:24/26/87-ALC1/2007	Party Name:BLS POLYMERS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00363/AM08/	RLA File : 05/24/040/00466/AM08/	Lic.No/Date:05102088 33 11.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

89	Case No.:25/26/87-ALC1/2007	Party Name:CORONET PRODUCTS PVT. LTD,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00364/AM08/	RLA File : 34/24/040/00101/AM08/	Lic.No/Date:34100196 19 12.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

90	Case No.:26/26/87-ALC1/2007	Party Name:CORONET PRODUCTS PVT. LTD,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00365/AM08/	RLA File : 34/24/040/00121/AM08/	Lic.No/Date:34100196 20 12.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

91	Case No.:31/26/87-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00370/AM08/	RLA File : 17/24/040/00055/AM08/	Lic.No/Date:17100017 58 12.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

92	Case No.:27/26/87-ALC1/2007	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00366/AM08/	RLA File : 03/94/040/00519/AM08/	Lic.No/Date:03104429 85 13.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

93	Case No.:36/26/87-ALC1/2007	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00375/AM08/	RLA File : 03/94/040/00537/AM08/	Lic.No/Date:03104434 69 18.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

94	Case No.:39/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00378/AM08/	RLA File : 03/95/040/00122/AM08/	Lic.No/Date:03104435 13 18.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

95	Case No.:40/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00379/AM08/	RLA File : 03/95/040/00267/AM08/	Lic.No/Date:03104435 26 18.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

96	Case No.:41/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00380/AM08/	RLA File : 03/95/040/00151/AM08/	Lic.No/Date:03104435 32 18.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

97	Case No.:42/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00381/AM08/	RLA File : 03/95/040/01578/AM07/	Lic.No/Date:03104435 36 18.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

98	Case No.:43/26/87-ALC1/2007	Party Name:MICROSPHERES (INDIA)	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00382/AM08/	RLA File : 03/95/040/00601/AM08/	Lic.No/Date:03104436 38 19.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

99	Case No.:44/26/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00383/AM08/	RLA File : 06/81/040/00010/AM08/	Lic.No/Date:06100123 18 20.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

100	Case No.:46/26/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00385/AM08/	RLA File : 31/24/040/00202/AM08/	Lic.No/Date:31100308 53 20.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

101	Case No.:47/26/87-ALC1/2007	Party Name:T.K.H.PLASTICS PVT.LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00386/AM08/	RLA File : 09/24/040/00272/AM08/	Lic.No/Date:09100315 58 20.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

102	Case No.:48/26/87-ALC1/2007	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00387/AM08/	RLA File : 03/95/040/00619/AM08/	Lic.No/Date:03104438 15 20.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

103	Case No.:49/26/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00388/AM08/	RLA File : 03/95/040/00578/AM08/	Lic.No/Date:03104438 43 20.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

104	Case No.: 50/26/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00389/AM08/	RLA File : 34/24/040/00136/AM08/	Lic.No/Date:34100196 95 25.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

105	Case No.: 51/26/87-ALC1/2007	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00390/AM08/	RLA File : 05/24/040/00838/AM06/	Lic.No/Date:05102094 88 26.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

106	Case No.: 52/26/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00391/AM08/	RLA File : 07/24/040/00438/AM08/	Lic.No/Date:07100535 73 27.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

107	Case No.: 53/26/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00392/AM08/	RLA File : 07/24/040/00439/AM08/	Lic.No/Date:07100535 74 27.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

108	Case No.: 54/26/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00393/AM08/	RLA File : 06/81/040/00011/AM08/	Lic.No/Date:06100123 39 27.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

109	Case No.:55/26/87-ALC1/2007	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00394/AM08/	RLA File : 08/24/040/00157/AM08/	Lic.No/Date:08100674 45 27.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

111	Case No.:56/26/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00395/AM08/	RLA File : 02/24/040/00185/AM08/	Lic.No/Date:02101046 49 28.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

112	Case No.:57/26/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00396/AM08/	RLA File : 34/24/040/00096/AM08/	Lic.No/Date:34100197 30 28.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

113	Case No.:58/26/87-ALC1/2007	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00397/AM08/	RLA File : 34/24/040/00142/AM08/	Lic.No/Date:34100197 31 28.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

114	Case No.:59/26/87-ALC1/2007	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status:Case Deferred
	HQ File : 01/87/050/00398/AM08/	RLA File : 34/24/040/00081/AM08/	Lic.No/Date:34100197 32 28.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

115	Case No.: 60/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00399/AM08/	RLA File : 03/95/040/00647/AM08/	Lic.No/Date:03104446 15 28.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			

116	Case No.: 61/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:35/87-ALC1/2007 02.01.2008	Status: Case Deferred
	HQ File : 01/87/050/00400/AM08/	RLA File : 03/95/040/00643/AM08/	Lic.No/Date:03104446 27 28.09.2007	Defer Date:06.02.2008
	Decision: Case was withdrawn as it was considered in NC Meeting No. 34/08 dated 26.12.2007 and deferred.			